NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

CP (IB) No. 220/Chd/Pb/2018

In the matter of:

Maxdeco …Petitioner-Operational Creditor

Vs.

Fortis Healthcare Ltd. …Respondent-Corporate Debtor

Present: Mr. Nahush Jain, Advocate for the petitioner.
Mr. Shiv Kumar, Advocate for the respondent.

As per office report, the petitioner has not filed affidavit of service. Learned counsel for the petitioner submits that the same shall be filed today itself. Let the needful be done during the course of the day.

Mr. Shiv Kumar, Advocate has filed Memo of Appearance for Mr. Munish Kapila, Advocate for the respondent. It is submitted that the Power of Attorney alongwith Board resolution shall be filed alongwith the reply/objections, if any.

List the matter on 05.10.2018 for arguments. It is further submitted that the parties are exploring possibility of settlement in this case.

Sd/-

(Justice R.P. Nagrath)
Member (Judicial)

Sd/-
(Pradeep R Sethi)
Member(Technical)

September 12, 2018
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